## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 56/(MAH)/2016

CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2016

NAME OF THE PARTIES: Mrs. Rashida Badruddin Nilgiriwala V/s. M/s. Nilgiriwala Trades Agencies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

١. VISHAL KALE ADVOLATE

ADVO CATE FOR PETITINER



Order

## CP. No. 56/397-398/NCLT/MB/MAH/2016

The Petitioner side is present. The Respondent side is absent. The Petitioner side has also filed acknowledgment as proof of service for mentioning CA No. 133 of 2016, however, since this matter has come before NCLT for the first time, the Petitioner side is hereby directed to communicate the next date of hearing and this order within one week hereof.

Since the Petitioner filed an application for Interim Relief, the same will be taken up for hearing on the next date of hearing.

List this matter on 01.09.2016.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)

Dated: 18th August, 2016.